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C. A. T. Bench, JAIPUR

Date of Order	Order
3.7.97	Mr. Shiv Kumar, Counsel for the applicant Mr. Balvinder Singh, Briefholder for Mr. T. P. Sharma, Counsel for the respondents The learned Counsel for the applicant seeks permission to withdraw the OA. Permission granted. The OA is dismissed as withdrawn. RATTAN KASHI (JUDICIAL MEMBER) (O. P. SHARMA) (ADMINISTRATIVE MEMBER)

Recd
on 11.7.97
S. K. Sharma

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(JUDICIAL MEMBER)
(S. K. SHARMA)

(ADMINISTRATIVE MEMBER)
(O. P. SHARMA)